

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.07.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 70/2026 To Dispense with IA No. 947 & 977/2026 Delay in refiling IA No. 948/2026 For Stay IA No. 976/2026	Geetha Jayakumar Vs Revathi Ramachandran & 2 Ors.	Mr. R Rajesh	
2.	Comp App (AT) (CH) (Ins) No. 346/2026 For Stay IA No. 970/2026	Workmen of Dunlop Polymers Ltd, Rep by Dunlop Polymers Employees Union Vs RP, Madhugiri Venkatarayappa Sudarshan & 3 Ors.	Ms. Maitreyi Krishnan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 336/2026 For Exemption IA No. 958/2026 (With Defects)	KS Wind & Renewables India Pvt Ltd Vs Siemens Gamesa Renewable Power Pvt Ltd	Mr. S Vedhavel	
4.	Comp App (AT) (CH) (Ins) No. 337/2026 For Stay IA No. 959/2026 (With Defects)	Karan Tibrewala, Director, Shrishti Electricals Pvt Ltd & Anr Vs Kamalesh Kumar Singhania & 3 Ors.	Mr. VN Balakishore	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 1789/2025 (To implead) in Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt Ltd Vs The Registrar of Companies & 2 Ors	Ms. Renuka Parameswari R	Mr. Prithvi Raj JS R2 R3
6.	IA No. 982/2026 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
7.	IA No. 983/2026 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness
8.	IA No. 153/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 60/2026 To dispense with IA No. 406/2026 For Stay IA No. 407/2026	Inder Agarwal & Anr. Vs JBM Homes Pvt Ltd & Anr.	Mr. Roshan Atiq M	Ms. MS Elamathi
9.	IA No. 812/2026 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025 For Urgent Hearing IA No. 443/2026	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Ms. Abitha Banu R1 Mr. VVSN Raju R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
11.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2

12.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfie Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & Anr	Mr. Srikant Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
13.	Comp App (AT) (CH) (Ins) No. 371/2024 For Additional docs IA No. 1227/2024	Bank of Baroda Stressed Assets Management Branch Vs Ramamoorthi Srinivasan, RP of Personal Guarantor C. Shivakumar Reddy & Anr. WITH	Mr. B Dhanaraj	Mr. S Vivekananda R2
14.	Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024 For Additional docs IA No. 1223/2024	Bank of Baroda Stressed Assets Management Branch Vs C. Shivakumar Reddy & Anr	Mr. B Dhanaraj	Mr. S Vivekananda R1
15.	Comp App (AT) (CH) No. 107/2025 For Stay IA No. 1188/2025	Southern Structurals Ltd & 3 Ors. Vs Income Tax Officer & Anr.	Mr.B Sankaranaryanan PCS	
16.	Comp App (AT) (CH) No. 157/2025 For Stay IA No. 1637/2025 (With Defects)	Dandu Chandra Reddy & 2 Ors. Vs Vijay Sea Foods & Exports Pvt Ltd & 3 Ors	Ms. Anandha Lakshmi	Mr. Arjun Suresh For Caveator
17.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator of Subhashri Bio Energies Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Mr. B Dhanaraj Mr. KJ Parthasarathy
18.	Comp App (AT) (CH) (Ins) No. 185/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	Mr.AG Sathyanarayana R6
19.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Propcare Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya
20.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr.	Mr. Srenik S Jain	Mr. Rahul Balaji R2
21.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
22.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1

23.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
24.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
25.	Comp App (AT) (CH) (Ins) No. 405/2025	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors	Mr. Adarsh Subramanian	Mr. VVSN Raju R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7
26.	Comp App (AT) (CH) (Ins) No. 497/2025	Elsa Tenny Vs CJ Davis, IRP & Anr	Mr. Pradeep Joy	
27.	Comp App (AT) (CH) (Ins) No. 528/2025	Sandeep Khurana Vs Eco Hotels India Pvt Ltd	Mr. Sandeep Khurana Party-in-person	Mr. Akhil Suresh
28.	Comp App (AT) (CH) (Ins) No. 655/2025	Nova Castle Apartment Owners Association & Anr. Vs K. Parameswaran Nair, RP, Samson and Sons Builders & Developers Pvt Ltd & Anr	Mr. Bijoy P Pulipra	
29.	Comp App (AT) (CH) No. 52/2026 For Stay IA No. 772/2026	V Krishnaveni & 2 Ors. Vs Sri Varadaraja Textiles Pvt Ltd & 7 Ors	Mr. Sandeep Kumar Ambalavanan	
30.	Comp App (AT) (CH) (Ins) No. 79/2026 For Stay IA No. 222/2026 For Exemption IA No. 223/2026	MMS Steel and Power Pvt Ltd Vs Kasargod Power Corporation Ltd&4 Ors WITH	Mr. Isaac Thomas	Mr. Surya Teja SS Nalla R5
31.	Comp App (AT) (CH) (Ins) No. 80/2026 For Exemption IA No. 225/2026 For Stay IA No. 226/2026	K Sunil Kumar Vs UCO Bank & 2 Ors WITH	Mr. Jerin Asher Sojan	Mr. Surya Teja SS Nalla R1
32.	Comp App (AT) (CH) (Ins) No. 81/2026 For Exemption IA No. 227/2026 For Stay IA No. 229/2026	K Sunil Kumar Vs Kasargod Power Corporation Ltd&4 Ors	Mr. Jerin Asher Sojan	Mr. Surya Teja Nalla R3
33.	Comp App (AT) (CH) (Ins) No. 149/2026 To dispense with IA No. 457/2026	Manjuladevi Sridharan Vs Krithika Subramanian & 2 Ors.	Mr. K Chandrasekaran	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
35.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Mr. Prahalad K Bhat

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in